

5. Dry Land Farming
6. Plantation and Horticulture
7. Dairy Development & animal Husbandry
8. Fisheries (Inland and Marine)
9. Storage Godowns Market Yards
10. Forestry and Wasteland Development
11. Bio-Gas/Gobar Gas
12. Omtegrated Rural Development Project
13. Non-Farm Sector Activities
14. SC/ST Action Plan

Cadre Review of IES Officers

8258. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) Whether the Service Rules for IEX provide for review of cadre structure periodically;

(b) the number of times the reviews have been made so far after the initial constitution and the lates year when the cadre review was made:

(c) whether Government was approached for giving time scales pending cadre review; and

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) and (b). the IES rules 1961 as amended from time to time do not provide for review of cadre structure periodically.

(c) and (d). The IES associations have

approached the Government for providing time-bound promotion to officers in the Service. However, no final view has so far been taken in this regard.

Indo-Portuguese Agreement for Return of Goa Gold

8259. SHRI L. K. ADVANI:
SHRI SHANKER SINGH VAGHELA:
SHRI PHOOLCHAND VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether the draft agreement, 1990 has been finalised between the Portuguese and the Indian authorities regarding the return of Goa gold which was taken away by the Portuguese authorities from Goa to Lisbon when Goa was liberated;

(b) the present value of the gold and the procedure and time table for its return to its owners/their successors;

(c) whether it has been ensured that the 1990 draft will finally be honoured and implemented; and

(d) the estimated number of beneficiaries?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIANIL SHASTRI): (a) to (d). The Portuguese Government have indicated there readiness to return the gold ornaments removed from Goa to Lisbon. A team of State Bank of India officials would be visiting Lisbon to finalise an agreement on this subject.

The book value of the gold ornaments pledged with the erstwhile Banco National Ultramarino when it was operating in Goa, was estimated at Rs. 16.33 lakhs in 6531